

LOK SABHA

Saturday, December 8, 1962/Agrahayna 17, 1884 (Saka)

The Lok Sabha met at Twelve of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

SHORT NOTICE QUESTIONS

Economic aid from U.S.S.R. for the Third Five Year Plan

S.N.Q. 8. **Shri Harish Chandra Mathur:** Will the Minister of Finance be pleased to state whether economic aid for the Third Five Year Plan is being received from U.S.S.R. in accordance with the various credit agreements?

**The Minister of Finance (Shri Morarji Desai):** Yes, Sir.

**Shri Harish Chandra Mathur:** May I know what has actually come during the year and what is on the way?

**Shri Morarji Desai:** As against the total sum of Rs. 384 crores under the Soviet credits, contracts for Rs. 220 crores for supply of equipment etc. have so far been concluded. A sum of Rs. 115.17 crores has already been utilised, and the rest of the credit is also being utilised by having further contracts.

**Shri Harish Chandra Mathur:** As the hon. Finance Minister would recall, when the Deputy Premier of USSR was here he was particularly requested regarding the power plants—and our Minister of Co-ordination also met him, and I think

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he also met the Finance Minister—to expedite the despatch of these units. May I know what is the position?

**Shri Morarji Desai:** The power plants which are coming under Soviet credits will be coming according to the schedule. As a matter of fact, they are being expedited somewhat.

**डा० गोविंद दास :** गये साल हम को जितनी सहायता मिली थी वह क्या पूरी हो चुकी और उस में और इस साल की सहायता में क्या कुछ फर्क है ?

**श्री मोरारजी देसाई :** यह तो पांच साल की सहायता है और पांच साल में पूरी होने वाली है ।

**Shri Tridib Kumar Chaudhuri:** May I know whether there has been any suggestion on the part of the Soviet Government, since our trouble with China began, that the aid might not be forthcoming or anything of the kind?

**Shri Morarji Desai:** There has been not only no such suggestion, but the suggestion is to the contrary, that it will come according to schedule.

C.P.I. Chairman's Travel Abroad

S.N.Q. 9. { **Shri Hari Vishnu Kamath:**  
**Shri Bade:**  
**Shri Y. S. Chaudhary:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that the Chairman of the Communist Party of India has been permitted to travel abroad;

(b) If so, which countries he has been permitted to visit;

(c) the purpose of his visit; and

(d) the amount of foreign exchange sanctioned to him?

**The Minister of Finance (Shri Morarji Desai):** (a) Yes, Sir.

(b) U.S.S.R. and U.K.

(c) To attend conferences in his capacity as Vice-President of the World Federation of Trade Unions.

(d) Nil.

**Shri Hari Vishnu Kamath:** With regard to part (c) of the question, is there any truth in certain reports to the effect that the Chairman of the Communist Party, before he left this country on his visit abroad, met the Prime Minister, and perhaps some other Ministers also, more than once, that he has been well equipped with maps and other reports and documents, and that virtually he has gone on a quasi-diplomatic assignment to these countries?

**Shri Morarji Desai:** I may say that he did not meet me. I do not know whom he met. And there is absolutely no truth in any inference that he is going on any quasi or real or any diplomatic mission.

**Shri Tyagi:** Very good.

**Shri Hari Vishnu Kamath:** Can the House take it then that the permit for this gentleman by the Reserve Bank and by the Finance Ministry has been given without any pressure or suggestion from other or higher quarters; and when the Communist Party has been so thoroughly exposed in its true colours in our own country.....

**Shri H. N. Mukerjee:** Sir, on a point of order....

**Mr. Speaker:** Order, order. What is the question?

**Shri Hari Vishnu Kamath:** I am coming to the question. But without the background..... (Laughter). It is no matter for laughter.

**Mr. Speaker:** It is no matter for laughter, I agree with the hon. Member. But there should be no inferences, no innuendoes, directly or indirectly. He has to put the question.

**Shri Tyagi:** The colour is already known. It is red.

**Shri Hari Vishnu Kamath:** It is a serious matter. This cacophonous cacinination is very unfortunate.

What are the reasons for Government providing an opportunity for the Chairman of the Communist Party of India to rehabilitate himself and his Party with the help of the so-called fraternal parties in foreign countries?

**Shri Morarji Desai:** I do not know what rehabilitation is meant in this. He goes to attend these conferences every year, and this is as usual; it is allowed. There is no question of any pressure being put on Government. By whom? Who are the quarters higher than Government?

**Shri Hari Vishnu Kamath:** Pressure on Reserve Bank.

**Shri Morarji Desai:** The Reserve Bank is not higher than Government.

**Shri Hari Vishnu Kamath:** No, no....

**Mr. Speaker:** Order, order. Questions are being put even while sitting.

**Shri Bade:** Are Government aware that according to earlier reports Shri Dange's scheduled departure for Moscow was cancelled due to the fact that Government then decided that he should not be allowed to leave India? If so, why was he allowed to go at a later stage? In the beginning he was not allowed to go. Then after seeing the Prime Minister, he was allowed to go on condition that Nambudiripad should be released. Was this a fact?

**Mr. Speaker:** He is presupposing certain things.

**Shri Bade:** This has appeared in the papers. Why was he allowed to go later?

**Shri Morarji Desai:** There was no question of his not being allowed. He was allowed. If he did not go at that time, it was his concern.

**Shri Bade:** Did he see the Prime Minister twice?

**Shri Morarji Desai:** How do I know whether he saw the Prime Minister?

**Mr. Speaker:** All interviews given by the Prime Minister may not be known to the Finance Minister.

**Shri Bade rose—**

**Mr. Speaker:** He has answered. The hon. Member must resume his seat.

**Shri Bade:** My submission is that reports have appeared in the Press mentioning this condition....

**Mr. Speaker:** Does he want to know the reports in the Press or the information with Government?

**Shri Bade:** It is the responsibility of the Minister. He must be knowing.

**Mr. Speaker:** Information with Government has been given. What else does he want?

**Shri Bade:** I want to know whether the reports which have appeared in the Press are correct or not.

**Mr. Speaker:** I do not think that arises when Government gives the information. If it is not in accordance with what has appeared in the Press, then certainly the press reports are not correct according to Government. Otherwise, they might be correct. I am not responsible for that.

**Dr. Ranen Sen:** The Finance Minister is not the conscience keeper of the Prime Minister.

**Mr. Speaker:** Order, order. That has nothing to do with this. Here hon. Members have to solicit and elicit information from Ministers. When that information has been given, what is contained elsewhere is not relevant.

**Shri Hari Vishnu Kamath:** On a point of order. May I submit that the Finance Minister did not deny that the gentleman did see the Prime Minister? He only said that he did not know. He did not deny the press reports.

**Mr. Speaker:** All the better if there is no contradiction.

**Shri Hem Barua:** If the Chairman of the Communist Party did not see the Finance Minister, the reasons are obvious....

**Mr. Speaker:** We are not going into the reasons. I can only allow a question. Has he any?

**Shri Hem Barua:** The Finance Minister has admitted that the Chairman of the CPI is going to the U.S.S.R. and U.K. The U.S.S.R. has maintained absolute neutrality so far as this aggression is concerned and so far as the U.K. Government is concerned....

**Mr. Speaker:** He is not coming to the question. If he does so, after ten minutes, I cannot allow that.

**Shri Hem Barua:** As regards U.K., it is reported that the Government of U.K. has supported us. In the context of this, what purpose is likely to be served by the visit of the Chairman of the CPI to countries that have either maintained neutrality or have actually supported us?

**Mr. Speaker:** He is arguing that case. Is there any answer to this?

**Shri Morarji Desai:** I do not know what answer is expected to this.

**Shri Hari Vishnu Kamath:** The Prime Minister should have been here.

**Shri Harish Chandra Mathur:** The Finance Minister has stated that no foreign exchange has been granted to Shri Dange. May I know whether he asked for none? If he did not ask for any, how does the Finance Minister take it that he is going to stay in the foreign countries, more particularly in the U.K., without any

foreign exchange? Is it according to the restrictions which he has already placed that people should not go until and unless he is assured that the man going out has enough of foreign exchange?

**Shri Morarji Desai:** The corresponding trade unions there meet the expenditure. That is usual every year.

**श्री यशपाल सिंह :** क्या सरकार को पता है कि श्री डांगे ने यहाँ पर एन्टी-चाइना लाइन अख्तियार की है और वह सरकार के मश्वरे से वहाँ गए हैं ; अगर नहीं, तो क्या इस मीके पर उन का वहाँ जाना मुनासिब था ?

**श्री मोरारजी देसाई :** वह सरकार के मश्वरे से नहीं गये हैं । वह सरकार की इजाजत से जरूर गये हैं ।

**Mr. Speaker:** Papers to be laid. Shri Thomas.

**Shri Bade:** I want to put the question, because my name is there in the Short Notice Question, and I was allowed only one question.

**Mr. Speaker:** Now he will kindly allow me to proceed. He will excuse me now if I have passed on.

12.11 hrs.

PAPER LAID ON THE TABLE  
NOTIFICATIONS UNDER ESSENTIAL COM-  
MODITIES ACT

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** I beg to lay on the Table a copy each of the following Orders under subsection (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Rice (Madhya Pradesh) Price Control (Second Amendment) Order, 1962 published in Notification No. G.S.R. 1932 dated the 29th November, 1962. [Placed in Library, see No. LT-637/62].
- (ii) The Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1962 published in

Notification No. G.S.R. 1633 dated the 29th November, 1962. [Placed in Library, see No. LT-638/62].

- (iii) The Rice and Paddy (Assam) Second Price Control Order 1962 published in Notification No. G.S.R. 1635 dated the 30th November, 1962. [Placed in Library, see No. LT-639/62].

12.12 hrs.

RE: DISCUSSION ON CEASE-FIRE

**Mr. Speaker:** Shri Jagjivan Ram.

**Shri Hari Vishnu Kamath (Hoshagabad):** Before you go on to further business, you are aware that Monday has been fixed for the debate on the border situation, and the debate cannot proceed properly unless the correspondence that has passed between the Government and the Chinese Government on various points raised for clarification is also placed on the Table of the House, or at least the points that have been raised for clarification.

**Mr. Speaker:** I will ascertain from the Government if the correspondence can be placed.

**Shri Harish Chandra Mathur (Jalore):** I understand from today's press reports and what the Prime Minister said, that they have prepared in the External Affairs Ministry a good pamphlet giving all the information and the various maps

**Mr. Speaker:** That the Prime Minister said himself.

**Shri Harish Chandra Mathur:** What I mean to submit is that I wish it is also made available to Parliament.

**Mr. Speaker:** The Prime Minister has made clear that there are not as many copies as there are Members, but some copies would be placed in the Library and some others would also get them.